CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI  

Petition No. 64/T/2015


Date of Hearing : 18.5.2018

Coram : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Essar Power Gujarat Ltd. (EPGL) and 8 others

Parties present : Ms. Rhea Luthra, Advocate, PGCIL  
Ms. Swapna Seshadri, Advocate, PGCIL  
Shri Alok Shankar, Advocate, EPGL  
Shri S. S. Raju, PGCIL  
Shri V. P. Rastogi, PGCIL  
Shri Rakesh Prasad, PGCIL  
Ms. Shruti Verma, EPGL

Record of Proceedings


By order of the Commission

Sd/-
(T. Rout)
Chief (Law)